Shri Morarji Desai: Tables are given, statements are given, from time to time. In this case also, it has been given.

Shri S. M. Banerjee: In this statement it is stated that leave to industrial workers has been accepted. The definition of the terms "industrial employees" and "industrial establishments" has to be evolved before issue of orders and it is proposed to consider the matter at an inter-departmental meeting. Ever. now the definition of "industrial employees" is not known. So, the delay is annoying.

Mr. Speaker: The hon Member is arguing. Next question.

Manufacture of Equipment for Oil and Natural Gas Commission

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1051. Shri Ram Krishan Gupta:
Shri Chuni Lal:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1144 on the 8th March, 1961 and state:

- (a) whether the negotiations carried out for the manufacture of equipment needed for the Oil and Natural Gas Commission have since been concluded;
 - (b) if so, the result thereof; and
- (c) whether spare parts of pumps and drilling equipment are already available from Ordnance Factories?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) and (b). Ordnance Factories will be in a position to manufacture some spare parts of slush pumps and drilling equipment; regarding other equipments, the lists furnished by the Oil and Natural Gas Commission are under scrutiny by Defence Establishments. Further discussions are in progress.

(c) No. Sir.

Shri Ram Krishan Gupta: Coming to the first part of the question, may I know the names of the companies or firms with which negotiations are carried out?

Shri Gajendra Prasad Sinha: In the reply I have stated that negotiation is going on with the ordnance factories for manufacture of some of the components.

Shri Subodh Hansda: May I know whether the full equipments will be manufactured in these ordnance factories or only parts?

Shri Gajendra Prasad Sinha: Full equipments of what? Rigs? Till now we have been able to come to an arrangement with the ordnance factories for the manufacture of some spare parts.

I.A.S. and I.P.S. Cadres

- *1052. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1072 on the 23rd March, 1961, and state:
- (a) what criterion governs the strengthening of I.A.S. and I.P.S. cadres of each of the various States; and
- (b) what explains the fact that while Madras has curtailed the number certain other States have considerably increased the number of I.A.S. officers?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The strengthening of 1.A.S, and I.P.S. cadres of each of the various States depends upon the requirements of the State Governments in respect of administrative and police personnel.

(b) Most of the State Governments have increased their cadre strengths after taking into consideration their Third Five Year Plan requirements. Similar proposal from the Government of Madras is, also, awaited.